

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3741  
ANSWERED ON:05.08.2014  
TRAINING TO POLICE PERSONNEL  
Muddahanumegowda Shri S.P.;Yadav Shri Dharmendra

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government provides training to police personnel of various States to deal with naxalites/terrorists and the challenges of internal security;
- (b) if so, the details thereof and the extent to which such training has improved/is likely to improve the capabilities of State Police Personnel;
- (c) whether the Government has provided funds for such training and creation of infrastructure including modern training centres and supply of arms and weapons to various State Governments;
- (d) if so, the details thereof and the total funds granted/utilised in this regard during each of the last three years and the current year, State-wise;
- (e) the steps taken by the Government to constitute special security forces to tackle the guerilla warfare in naxal affected States and to protect the police personnel from wrongful allegation while carrying out their duties; and
- (f) the measures being taken by the Government in consultation with the State Governments to provide latest training and equipments to police personnel to deal with naxalites/terrorists and internal security challenges along with the details of additional funds sought by the States in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) & (b): Yes, Madam. The Central Government and its various agencies organize a number of training programmes for State Police personnel as well as for CAPFs personnel on a continuous basis on various aspects of anti LWE/terrorist operations. The details of the training programmes are given below:

(i) 21 Counter Insurgency and anti-Terrorist (CIAT) Schools have been established in Assam, Bihar, Chhattisgarh, Jharkhand, Nagaland, Odisha, Tripura, West Bengal and Manipur. The Central Government is providing funds for infrastructure and remuneration of engagement of trainers and support staff. So far, approximately 38,000 police personnel have been trained to fight the menace of terrorism. Besides, four new CIAT Schools have been sanctioned in Jammu & Kashmir, Maharashtra, Andhra Pradesh and Telangana.

(ii) Bureau of Police Research & Development (BPR&D) coordinates and sponsors slots in CAPFs/Army courses for State Police personnel.

(iii) Sardar Vallabhbhai Patel National Police Academy also provides training to senior police officers of various States and CAPFs to fight with the naxalites/terrorists and to face the challenges of internal security.

These training programmes improve the operational and tactical capabilities of the security forces personnel.

(c) & (d): The details of funds provided by the Central Government on training and creation of infrastructure are given below:-

(i) The Ministry of Home Affairs has been implementing a scheme viz., Modernization of State Police Forces (MPF) Scheme with a view to supplement the efforts of the State Governments in tackling emerging challenges to internal security in form of terrorism, urban policing etc. Under the MPF Scheme, financial assistance is extended for items namely, modern weapons, ammunition, vehicles, security related equipments, training equipments, forensic science equipments, etc. Financial assistance under this scheme is also extended for infrastructure projects like the construction of police stations, outposts, police line buildings, housing, police training institutions and forensic science laboratories. An allocation of Rs.8628.43 crore has been approved under the Non-Plan component of the scheme and Rs.3750.87 crore has been approved under the Plan component of the Scheme for the period 2012-13 to 2016-17. The State-wise details of funds allocated and released under the MPF Scheme to different States during the last three years are given at Annex-1.

(ii) The Ministry of Home Affairs has allocated an amount of Rs.99.77 crore during the 12th Plan period for upgradation of existing

schools and setting up of new CIAT Schools in the country.

(iii) Under the Security Related Expenditure (SRE) Scheme of the LWE affected States, the Central Government reimburses to the State Governments of the 10 LWE affected States, inter-alia, the expenditure incurred on training of State Police Forces personnel in specialized training institutes as per the Scheme guidelines. The State-wise details of funds released under the SRE Scheme during the last three years and the current year are at Annex-2.

(iv) Under the Special Infrastructure Scheme (SIS), the Central Government has released funds to the LWE affected states to cater to critical infrastructure gaps which cannot be covered under other schemes. These relate to requirement of mobility for the police/ security forces for upgradation of existing roads / tracks in inaccessible areas, provide secure camping grounds and helipads at strategic locations in remote and interior areas, measures to enhance security in respect of police stations / outposts located in vulnerable areas etc. During the period 2008-09 to 2011-12 (11th Plan period), an amount of Rs. 445.82 crore have been released to the LWE affected states under the scheme. The state-wise details of funds released / utilized under the scheme are given at Annex-3.

(v) The details of funds allocated and utilized by the National Police Academy during last three financial years and in the current year are at Annex-4.

(vi) During 2008 to 2013, an amount of Rs.3118.47 crore was sanctioned for creation of training infrastructure of CAPFs.

(e) & (f): The LWE affected states have their own Special Forces to combat Left Wing Extremism. The State police personnel are given specialised training in order to tackle the Left Wing Extremists. From the 12th Plan period, the Central Government is providing financial assistance to the worst LWE affected States of Bihar, Chhattisgarh, Jharkhand and Odisha for upgradation/ critical gap filling of special forces under the Special Infrastructure Scheme (SIS). Lesser quantum of funding under this scheme is also provided to Andhra Pradesh and Telangana for upgradation/critical gap filling of special forces.

Besides, the Central Armed Police Forces (CAPFs) personnel are also given specialized commando training. The Central Reserve Police Force (CRPF) has its own specialized commando force viz. Commando Battalion for Resolute Action (CoBRA).

The Central Government provides financial assistance for latest training and equipments under its various schemes as detailed in reply to parts (c) & (d) above.

As regards wrong allegations, the security forces personnel engaged in the anti naxal operations have been sensitized to scrupulously adhere to the existing guidelines contained in various Standard Operating Procedures (SOPs).

With regard to details of additional funds sought by the State Governments, it is stated that the financial assistance is provided to the State Governments keeping in view the quantum of LWE violence, requirements of the State Governments, financial resources available with the Central Government and other ground realities.